

Sl. No. 5

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(1B)/9/7/AMR/2023		7 of IBC	ICICI Bank Limited Vs. Vijay Nirman Company Private Limited

ORDER

Present:

Mr. Sharad Sanghi & Mr. Dishit Bhattacharjee, Ld. Counsels for the FC.

Proxy counsel from the O/o Mr. S. Ram Babu, Ld. Counsel for the CD.

At the request of proxy counsel for the CD, for hearing, list the matter on 31.07.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)